

और अधिक से अधिक जितने प्रादेशिक कार्यालय बन्द हो सकें उन्हें बन्द करना प्रस्तावित है। शेष प्रादेशिक कार्यालयों का कार्य पर्याप्त मात्रा में कम होने की संभावना है ताकि इस कार्य का संचालन दिल्ली में स्थित एक छोटे एकक द्वारा संभाला जा सके।

(ख) 1-11-1969 को बन्दोबस्त संगठन में शेष कार्य की स्थिति इस प्रकार थी:—

(i) मुआवजे के नये मामले	24
(ii) लेखा विवरण	4963
(iii) फिर से खोले गये मुआवजे के मामले	3679
(iv) सम्पत्तियों का निपटान	5529
(v) हस्तान्तरण प्रलेखों का जारी करना	1200
(vi) न्यायिक मामले	2031

जैसा कि ऊपर बताया गया है, 31-3-1970 तक शेष मामलों की संख्या में पर्याप्त कमी होने की आशा है।

(ग) बन्दोबस्त संगठन के दिल्ली में ऐसे 524 कर्मचारी हैं जो कि 20 वर्ष या उससे अधिक समय तक कार्य कर चुके हैं।

(घ) अन्य ऐसे मामलों की भांति, इस मामले में भी फालतू होने वाले कर्मचारियों को अन्य सरकारी विभागों तथा सार्वजनिक संस्थानों में रोजगार दिलाने के प्रयत्न किये जायेंगे। यह कार्य गृह मंत्रालय द्वारा निर्धारित प्रणाली/हिदायतों के अनुसार किया जायेगा।

Jeps for Block Development Offices

2630. SHRI RAM SWARUP VIDYARTHI : Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the total number of development blocks in the country and the total number of jeps with them;

(b) the total cost involved on these jeps and the total annual expenditure on the maintenance thereof;

(c) the duties of Block Development Officers and the steps proposed to be taken to ensure that these jeps are not misused by them or their staff and that these jeps are not used by their families;

(d) whether Government had ascertained as to how many such jeps were brought to New Delhi on the eve of the 26th January, 1969 and if not, the reasons therefor; and

(e) whether Government propose to withdraw these jeps?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) to (e). Information is being collected from the State Governments and will be laid on the Table of the House, when received.

Allegation against Director, Regional Office, Jute Development, Calcutta

2631. SHRI BHAGABAN DAS :
SHRI JYOTIRMOY BASU :
SHRI K. HALDER :
SHRI B. K. MODAK :
SHRI MOHAMMAD ISMAIL :

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether he has received allegations of corruption and irregularities against the Director, Regional Office, Jute Development, Calcutta;

(b) if so, what are those allegations; and

(c) the action taken on the same ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes.

(b) (i) Unjustified withholding of increments of some staff members.

(ii) Unjustified action in matters relating to transfer and promotion of staff.

(iii) Lack of responsibility in handling the threatened token strike on 19-9-1968 .

(c) The allegations were duly enquired into. Allegations No. (i) and (ii) were found to be baseless. Regarding Allegation No. (iii), displeasure of the Government of India was conveyed to the Director.

Setting up of Nutrition Board

2633. SHRI YAJNA DATT SHARMA :
SHRI JAI SINGH :
SHRI HARDAYAL DEVGUN :

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the decision for the setting up of the Nutrition Board has since been taken by Government;

(b) if so, the details thereof;

(c) if not, the reasons for delay and the time by which decision in the matter is likely to be taken; and

(d) the manner in which coordination is maintained by different Ministries, interested in this task, in the absence of an unified organisation for coordinating the activities of various Ministries?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) No, Sir.

(b) Does not arise.

(c) The proposal has to be examined in consultation with all the concerned Ministries and as such no time limit can be laid down.

(d) A Working Group under the Chairmanship of the Member (Agriculture) in the Planning Commission has been set up with representatives from the various Departments for effecting coordination at the central level and to draw up and implement an integrated programme of nutrition for the Fourth Five Year Plan. There is also a Food and Nutrition Board in the Department of Food for development of Subsidiary Food and Nutrition Schemes.

Broadcasts over All India Radio and Radio Pakistan about attack on Ahmedabad Temple

2634. SHRI BENI SHANKER SHARMA : Will the Minister of INFORMATION AND BROADCASTING

AND COMMUNICATIONS be pleased to state:

(a) the date and the time when the Jagannath Temple of Ahmedabad was attacked by a muslim mob;

(b) the date and time when the news was broadcast from the All India Radio; and

(c) the time of broadcasting of the same by the Radio Pakistan ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) According to information contained in a Press note issued by Ahmedabad Police at 11.00 P. M. on 18th September, 1969 there was a clash between two groups of people at about 3.45 P. M. on 18th September on the road outside Jagannath Temple.

(b) The news contained in the Police Press Note was included in the 0815 hours English bulletin from Delhi and was also covered in 0830 Hours in Marathi and 0845 Gujarati bulletins on 19th September, 1969.

(c) The Government have no information.

Allotment of Quarters to the Persons Working in I. T. I. Pusa, New Delhi

2635. SHRI BENI SHANKER SHARMA: Will the Minister of LABOUR AND REHABILITATION be please to state :

(a) the total number of staff quarters built in Industrial Training Institute, Pusa Campus, New Delhi;

(b) the names and designations of all the allottees and the offices to which they belong; and

(c) the total number of persons who had applied and who had not been allotted the staff quarters although they are working in the Institute since 1968 ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) Eighty six.